# RTI Annual Return Information System

**Quaterly Return Form** 

**Public Authority: National Human Rights Commission** 

Quarter: 4th Quarter (Jan-Mar)2024-2025

\* Block I (Details about the requests and appeals)

				Progress of	during Quarter	
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	5	26	493	12	0	505
First Appeals	1	N/A	73	N/A	0	74
		Total no. Of	CAPIOs designated <b>0</b>	Total no. Of	CPIOs designated 21	Total no. Of AAs designated 4

<sup>\*</sup> Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2390	4430	0	0

<sup>\*</sup> Block III (Details Of various provisions of section 8 while rejecting the requested information)

# No. Of times various provisions were invoked while rejecting requests $% \left( 1\right) =\left( 1\right) \left( 1$

#### Relevant Sections Of RTI Act 2005

Sectio	n 8(i)											Section	
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0
4													

## \* Block IV (Details Regarding Mandatory Disclosures)

<b>A.</b> Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://nhrc.nic.in/rti-act-2005
<b>B.</b> Last Date of updating of Mandatory disclosure under Section 4(1)b	2025-04-30
<b>C.</b> Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)

Yes	
<b>D.</b> Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	2025-04-30

# RTI Annual Return Information System

#### **Quaterly Return Form**

**Public Authority: National Human Rights Commission** 

Quarter: 3rd Quarter (Oct-Dec)2024-2025

\* Block I (Details about the requests and appeals)

				Progress du	uring Quarter	
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	2	11	359	21	0	346
First Appeals	2	N/A	53	N/A	0	54
		Total no. Of	CAPIOs designated	Total no. Of	CPIOs designated 21	Total no. Of AAs designated

<sup>\*</sup> Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
2295	1484	0	0

<sup>\*</sup> Block III (Details Of various provisions of section 8 while rejecting the requested information)

#### No. Of times various provisions were invoked while rejecting requests

### Relevant Sections Of RTI Act 2005

Section	8(i)											Section	
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0
4													<u> </u>

#### \* Block IV (Details Regarding Mandatory Disclosures)

<b>A.</b> Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://nhrc.nic.in/sites/default/files/RTI_Trar 2024_22012025.pdf
B. Last Date of updating of Mandatory disclosure under Section 4(1)b	2025-01-29
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	https://nhrc.nic.in/sites/default/files/RTI_Trar 2024_22012025.pdf
<b>D.</b> Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2025-01-20

b

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Submit (	Quarterly	Returns							
Year*	*			2024-2025	)			~	
Quar	terly Retur	n*		2nd Quarte	er (July-Sept)			<b>▼</b> ]	
		RT	Annua	l Return Inf	ormation Sy	/stem			
			Q	uaterly Reti	ırn Form				
Public Aut	hority : Nat	ional Human R	ights Co	mmission					
Ministry Na	ame : Depa	rtment of Hom	е						
Quarter : 2	nd Quarter	(July-Sept)202	24-2025						
* Blocki (De	etails about t	he requests and	appeals)						
					Progress	during	Quarter		
	Opening Balance as on begining of	No. of application received as transfer from other PAs u/s 6(3)	Quarte cases tr	ed during the er(including ransferred to the PAs)	No. of Cases transfered to other PAs u/s 6(3)	reque	sions Where ests/appeals rejected	Decisions requests/a	ppeals
Requests	15	44	400		33	0		424	
First Appeals	1	N/A	18		N/A	0		17	
		Total no. Of 0	CAPIOs (	designated	Total no. Of	CPIOs	designated	Total no. C	
*		0			21			4	
* Block II (D	etails about	fees Collected,po	enalty im	posed and disc	ciplinary action	taken)			
Collected	ation Fee l(in Rs.) u/s l(1)	Addl. F Collected(i u/s 7(	n Rs.)	Recove	lty Amount red(in Rs.) as by CIC u/s 20(		disciplina	Cases where ary action tal Officer u/s	ken
2025		154		0			0		\$
* Block III (E	Details Of var	ious provisions c	of section	8 while rejecti	ng the requeste	ed infor	mation)		
		No. Of times v		ovisions were i	nvoked while re	ejecting	grequests		
Section 8(i	)						S	Section	

other

0

11

0

24

* Block IV (Details Re	egarding Mandato	ory Disclosures)	
	ry Disclosures ur Website of Publi	nder Sec. 4(1)(b) posted ic Authority?	on
	Yes	~	
B. Last Date of up Section 4(1)b	dating of Mandat	tory disclosure under	
		peen audited by third part 1-IR dated 15-04-2013?	У
	.140		
<b>D.</b> Date of audit of (Format dd/mm/yy		losures under Sec. 4(1)(b	))

Submit

Reset

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Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)

2024/10/28	
Remarks	
Remarks	

Submi	t Qı	uarter	ly Re	turns
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Year*	2024-2025	~	
Quarterly Return*	Ist Quarter (April-June)	~	

# RTI Annual Return Information System

## **Quaterly Return Form**

Public Authority: National Human Rights Commission

Ministry Name: Department of Home

Quarter : Ist Quarter (April-June)2024-2025

\* BlockI (Details about the requests and appeals)

				Progress d	uring Quarter	
	Opening Balance as on begining of	lance application Received as Quart son transfer from cases to other PAs u/s other PAs u/s	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transfered to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	4	17 ‡	705	22	3	686
First Appeals	0	N/A	63	N/A	0	62
			CAPIOs designated		CPIOs designated	Total no. Of AAs designated
		0		21		4

\* Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)	
2070	43382	0	0	

<sup>\*</sup> Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)						Section							
а	b	С	d	е	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

* Block IV	(Details	Regarding	Mandatory	Disclosures
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**A.** Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority?

Yes v

Provide the detail/URL of webpage, where the disclosure is posted (max 150 chars)

https://nhrc.nic.in/rti-act-2005

B. Last Date of u	pdating of Mandato	ory disclosure under Section 4(1)b	2024/07/31	
C. Has the Mand	latory Disclosure be No. 1/6/2011-IR date	en audited by third party as per ed 15-04-2013?	Provide the detail/URL of we report is posted (ma	bpage,where the Audit
	Yes	•	https://nhrc.nic.in/r	ti-act-2005
D. Date of audit of dd/mm/yyyy)	of Mandatory disclo	sures under Sec. 4(1)(b)(Format	2024/07/31	<b>i</b>

Submit

Reset

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